MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (d). The States in Southern Region have already mannessed their bydel resources to a large extent. The lignite resources available in Tamil Nadu are also being utilised to the maximum extent possible. To further increase the availability of power projects with a total capacity of about 2371 MW will be inducted in the Southern Region in the remaining two years of the Seventh Plan. The sanctioned/ongoing capacity under implementation in the Region for giving benefits in the Eighth and Ninth Plan periods is about 6503 MW. This includes the setting up of an Atomic Power Station at Kaiga in Karnataka.

Ashok Paper Mills

·10401. SHRI SYED SHAHABUD-DIN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the Ashok Paper Mills unit at Darbhanga remains closed;
- (b) whether it is a fact that a public assurance had been given in 1984 that the unit would resume production soon;
- (c) whether it is also a fact that there is no formal lock out or strike;
- (d) if so, the reasons for the continued discontinuance of production; and
- (e) the steps taken for early resumption of production?

THE MINISTER OF STATE IN THE **INDUSTRIAL** DEPARTMENT OF DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) to (e). Ashok Paper Mills has two units, one at Jogighopa, Assam and the other at Rameshwarnagar, Bihar. The units are lying closed from March, 1983 and October, 1982 respectively, on account of problems relating to finance, management, raw material, power availi ability, infrastructural constraints etc. On a reference made by the Company, the Board for Industrial and Financial Reconstruction had declared Ashok Paper Mills as a Sick Industrial Company in terms of the Sick Industrial Companies (Special Provisions) Act, 1985, and has initiated necessary proceedings under the Act.

The Financial Institutions have commissioned a report on the division of assets and liabilities of Jogighopa and Rameshwarnagar units. Reports on the revival and rehabilitation of the two units have also been commissioned by the respective State Governments. Consultations with State Governments have not yet concluded.

[Translation]

TV transmitters in Ranikhet and Kausani

10402. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have received complaints in regard to the delay in setting up of low power TV transmission centres in Ranikhet and Kausani; and
- (b) if so, the reasons for delay in setting up of these centres and the remedial measures being taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H K. L. BHAGAT): (a) Requests have been received from time to time for early installation and commissioning of TV transmitters at Ranikhet and Kausani.

(b) The Seventh Plan of Doordarshan provides, inter alia, for the establishment of a number of TV transmitters. These are being set up in a phased manner depending upon the annual allocation of plan resources, availability of the required equipment and infrastructural facilities at various places. Installation and commissioning of the TV transmitters at Rankhet and Kausani is also governed by these factors.